

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1/196/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 8.08.2016

NAME OF THE COMPANY: **Sh. Mukesh Arneja**
Vs.
M/s. Mohindra Stainless Ltd. & Ors

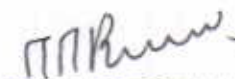
SECTION OF THE COMPANIES ACT: 196 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ishita Sinvastava	Adv	Petitioner	

Order

On behalf of the arguing counsel Mr. Saurabh Kalia, a request for adjournment has been made on the ground that he is out of station.

2. List for argument on 3.10.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated 8th Aug 2016
(A.K.Arora)